

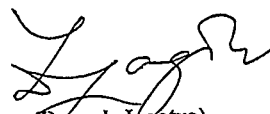
website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

In super-session to earlier order the following Judicial Officers are hereby nominated as Officer In-Charge of the following Branches of East District, Karkardooma Courts, Delhi as mentioned against his name with immediate effect:-

Sl. No.	Name of the Judicial Officer	Name of the Branch/es
1	Sh. Rajesh Kumar, ADJ-03, East	Leave Sanctioning Authority for Staff
		Filing and Bail Section
2	Sh. Reetesh Singh, ASJ-02 (Spl. Judge) (NDPS), East	Video-Conferencing
		Nodal Officer (Computer Branch)
3	Sh. Arvind Dev, Metropolitan Magistrate-01, East	Nodal officer for creation of e-mail Ids of Judicial Officers and Website Committee.
		Nodal Officer/Verifying Officer for the purpose of creation of Login IDs and to verify the credentials of the officials posted at Filing Counter of East District, Karkardooma Courts, Delhi.



(Deepak Jagothra)

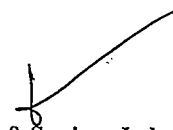
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 2042-59/PD&SJ (East)/KKD/2022/Delhi

Dated 20/9/2022

Copy forwarded for information/necessary action :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. All the Judicial Officers of East District, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judi.)/In-charge all the Branches, Karkardooma Courts, Delhi.
8. The Website Committee Tis Hazari Courts/Karkardooma Courts, Delhi.
9. For uploading on LAYERS.
10. PS/Reader to the undersigned.
11. Concerned file.
12. Guard file.



Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

